

R.O.C.No. 20286-A/2022/B2



CIVIL JUDGE  
TRANSFER & POSTING

NOTIFICATION No. 41 / 2022

The Government, in G.O.Ms.No.408, Home (Cts-II) Department, dated 07.08.2019, had issued orders for the constitution of one more Judicial Magistrate Court at Srivaikuntam in Thoothukudi District, i.e., **Judicial Magistrate II, Srivaikuntam in Thoothukudi District.**

Thiru. D. Myilswamy, District Munsif, Srivaikuntam, is transferred and posted as Judicial Magistrate II, Srivaikuntam, in the aforesaid newly sanctioned Court.

**HIGH COURT OF MADRAS,**  
**CHENNAI,**  
**DATED: 03.03.2022.**

**Sd/- P.DHANABAL,**  
**REGISTRAR GENERAL**

03.03.22  
(5.0)